

## Annexure-8

Name of the corporate debtor **Alps Industries Limited**  
Date of commencement of CIRP: **13.09.2024 / Order Received on 16.09.2024**

## List of operational creditors (Other than Workmen and Employees and Government Dues)

S No.	Name of Creditor	Details of claim								Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in COC					
1	Bombay Stock Exchange	20/09/24	3,36,300	3,36,300				No	Nil					
2	National Stock Exchange India Limited	30/09/24	3,68,008	3,68,008				No	Nil					
3	Rajiv Khosla and Associates	25/09/24	50,445	50,445				No	Nil					
4	Alankit Assignments Limited	17/10/24	1,64,448	1,64,448				No	Nil					
5	National Securities Depository Limited	25/10/24	67,939	-				No	Nil			67,939		
6	R. K. Govil & Co.	02/01/25	24,19,000	24,19,000				No	Nil					
<b>Total</b>			<b>34,06,140</b>	<b>33,38,201</b>								<b>67,939</b>	<b>-</b>	

Date **Delhi**  
Place **21.01.2025**